(b) and (c) "Land" and "Colonization" being State subject, it is the prime responsibility of State Governments to formulate the details and set targets of providing urban housing in consultation with all stakeholders, including government agencies, private / public financial institutions etc., keeping in view the availability of limited public finance and housing as a private good. Government of India is also holding consultations for Housing for All by 2022 with different stakeholders.

NUHHP in Andhra Pradesh

1737. SHRI K.V. P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- the mandate of the National Urban Housing and Habitat Policy (NUHHP), 2007;
 - the achievement made so far under the policy; and
 - the amount of assistance given to Andhra Pradesh?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) The mandate (goal) of the National Urban Housing and Habitat Policy (NUHHP), 2007 is to provide "Affordable Urban Housing for All" with special emphasis on the urban poor.

- (b) "Land" and "Colonization" are State subjects as per the Constitution of India. In view of this, NUHHP is a policy guidance for the States to provide incentives and an enabling environment for the public and private sectors to undertake creation of affordable housing stock. Accordingly, the States are supposed to prepare their State Urban Housing and Habitat Policy (SUHHP) and Action Plan. Thus far nine States have prepared their housing policies.
- (c) The Ministry does not extend financial assistance under NUHHP, 2007. Hence, no financial assistance has been given either to the State of Andhra Pradesh or Telangana.

BPL in Andhra Pradesh

1738. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that as per the poverty estimates released by the Planning Commission, the percentage of population below poverty line in urban areas has declined from 25.5 per cent in 2004-05 to 13.7 per cent in 2011-12; if so, the figures for Andhra Pradesh; and